

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1864

ANSWERED ON:10.08.2006

JET AIRWAYS

Gehlot Shri Thaawar Chand;Singh Shri Ganesh Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Jet Airways started its operation without proper security clearance;
- (b) if so, the details and the reasons therefor;
- (c) whether the Government has any information that Jet Airways is financed by the underworld;
- (d) if so, whether any inquiry has been conducted into the matter; and
- (e) if so, the outcome thereof and the follow-up action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) and (b):- Jet Airways was issued Scheduled Operators Permit (Passenger) to operate Scheduled Air Transport Services in the country on 13.2.1995 upon meeting the minimum requirements for issuance of Schedule Operators Permit (Passenger) as laid down by DGCA.

(c),(d) and (e):- As of now the security clearance of MHA does not indicate any such linkage.